

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 107**  
TO BE ANSWERED ON 03.03.2016

**HOUSES TO LANDLESS BPL FAMILIES**

**\*107. SHRI R.P. MARUTHARAJAA:**  
**SHRI BHARAT SINGH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of houses allotted/being allotted to the people including landless BPL families and economically weaker sections of the society under the Indira Awaas Yojana (IAY) during the last three years and the current year, State/UT-wise;
- (b) the details of budgetary allocation made for the purpose during the said period, State/UT-wise;
- (c) whether there is any proposal to increase the targets for the construction of dwelling units and if so, the details thereof, State/UT-wise; and
- (d) The other measures taken being taken by the Government to meet the targets?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI BIRENDER SINGH)**

(a),(b),(c)& (d) : A statement is laid on the Table of the House.

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**Statement referred to in reply to parts (a), (b), (c) and (d) of the Lok Sabha Starred Question No. 107 for answer on 03.03.2016.**

(a): A statement indicating houses allotted to BPL families including landless under Indira AwaasYojana (IAY) during last three years and current year State/UT-wise is given in the Annexure-I.

(b): A statement indicating budgetary allocation under IAY during last three years and current year State/UT-wise is given in the Annexure-II.

(c): IAY is an ongoing allocation based scheme under which funds are allocated to the States and physical targets fixed in accordance with a pre-determined criteria assigning 75% weightage to the housing shortage as per the latest Census data and 25% weightage to the poverty ratio uniformly to all the States across the country. Any increase in target depends on the availability of funds under the scheme.

(d): Monitoring of progress under IAY is done through AwaasSoft which is a comprehensive MIS designed to capture various transactions in the implementation of IAY. States are required to place all data regarding beneficiaries, progress of construction and release of funds including photographs and inspection report on AwaasSoft based on which the Ministry monitors the financial and physical progress of the scheme. In addition the implementation of IAY is reviewed in PRC meetings on quarterly basis, State Coordinating Officers meeting on monthly basis, Area Officer's visits and National Level Monitors visits.

**Annexure-II****Funds allocated under Indira Awaas Yojana in the last three years and the current year**

(Rs. in lakh)

S.No.	State	Central Allocation under IAY for financial year			
		2012-13	2013-14	2014-15	2015-16
1	ANDHRA PRADESH	93916.18	113374.34	42729.19	28818.24
2	ARUNACHAL PRADESH	3640.22	4831.03	1416.26	952.51
3	ASSAM	80494.43	97521.24	128586.17	86481.14
4	BIHAR	277216.04	331160.54	153019.47	103203.06
5	CHATTISGARH	14523.36	26252.54	23417.65	15793.89
6	GOA	578.46	761.99	320.28	216.01
7	GUJARAT	46058.62	58997.09	18621.64	12559.26
8	HARYANA	6466.67	9859.68	18985.09	12804.38
9	HIMACHAL PRADESH	2280.82	4139.24	2742.50	1849.67
10	JAMMU AND KASHMIR	7084.38	9347.32	7888.38	5320.27
11	JHARKHAND	24726.46	36724.52	27137.02	18302.40
12	KARNATAKA	36183.34	48024.51	51867.69	34981.86
13	KERALA	20121.29	25013.46	32247.23	21748.95
14	MADHYA PRADESH	28884.31	61762.40	62891.88	42417.05
15	MAHARASHTRA	56638.03	75093.75	102822.28	69347.87
16	MANIPUR	3159.90	5633.39	3270.35	2199.49
17	MEGHALAYA	5503.42	9749.28	5920.63	3981.95
18	MIZORAM	1172.84	2574.53	908.18	610.80
19	NAGALAND	3641.79	7340.45	1039.15	698.89
20	ORISSA	54464.00	70031.18	87693.07	59144.07
21	PUNJAB	7997.36	10681.36	30985.91	20898.26
22	RAJASTHAN	23145.13	46736.14	55154.41	37198.56
23	SIKKIM	696.50	1009.93	1288.12	866.33
24	TAMIL NADU	37601.90	48363.67	29172.57	19675.27
25	TELANGANA			36752.19	24787.64
26	TRIPURA	7090.90	9399.84	6704.14	4508.89

27	UTTAR PRADESH	124514.06	162543.86	232213.43	156614.95
28	UTTARAKHAND	6242.38	8210.64	6694.36	4514.97
29	WEST BENGAL	75128.55	101496.87	236310.75	159378.37
30	ANDAMAN AND NICOBAR	1191.15	1517.64	631.69	443.29
31	DADRA & NAGAR HAVELI	198.46	305.70	162.37	113.95
32	DAMAN & DIU	88.79	118.18	44.28	31.08
33	LAKSHADWEEP	76.98	137.47	16.66	11.69
34	PUDUCHERRY	593.28	776.61	300.00	400.00
	<b>Total</b>	<b>1051320.00</b>	<b>1389490.38</b>	<b>1409955.00</b>	<b>950875.00</b>

**Annexure -I****Houses sanctioned under Indira Awaas Yojana in the last three years and the current year**

unit in nos.

S.No.	State/UT	Houses sanctioned under IAY in Financial Year			
		2012-13	2013-14	2014-15	2015-16*
1	ANDHRA PRADESH	277354	237760	76330	40512
2	ARUNACHAL PRADESH	1913	480	227	4
3	ASSAM	182404	101643	157688	114300
4	BIHAR	750512	258324	287094	229931
5	CHATTISGARH	63619	51737	27751	40687
6	GOA	38	1303	305	164
7	GUJARAT	108542	100531	31567	28298
8	HARYANA	18942	15052	26889	8003
9	HIMACHAL PRADESH	6468	7085	4688	2316
10	JAMMU & KASHMIR	9985	306	74	3
11	JHARKHAND	110414	51517	20649	38133
12	KARNATAKA	158438	110359	102962	106874
13	KERALA	55761	44031	50129	52999
14	MADHYA PRADESH	88162	96055	78813	90559
15	MAHARASHTRA	173879	133128	170923	79967
16	MANIPUR	3271	2800	927	656
17	MEGHALAYA	13232	13764	7418	5024
18	MIZORAM	2324	1545	279	384
19	NAGALAND	0	0	1332	453
20	ORISSA	157696	127800	18831	164876
21	PUNJAB	3816	1205	2782	0
22	RAJASTHAN	79055	102274	96980	77565
23	SIKKIM	1596	1178	2286	666
24	TAMIL NADU	114673	88362	44796	52177
25	TELANGANA			65149	45783

26	TRIPURA	1628	3209	9445	9405
27	UTTAR PRADESH	251357	205466	372176	354073
28	UTTARAKHAND	13887	6623	9186	5274
29	WEST BENGAL	184495	127743	386486	421930
30	ANDAMAN & NICOBAR	247	167	78	0
31	DADRA &NAGAR HAVELI	0	0	0	0
32	DAMAN & DIU	2	0	0	0
33	LAKSHADWEEP	0	0	0	0
34	PUDUCHERRY	0	0	0	0
Total >>>		<b>2833710</b>	<b>1891447</b>	<b>2054240</b>	<b>1971016</b>

Progress as reported by States/UT's.

\* Progress for FY 2015-16 is as reported by States/UTs on IAY-MIS as on 26.02.2016